

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

Company Appeal No. 4/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bhavishya Pariwar India Pvt. Ltd. -Vs- ROC, Odisha
Under Section	252 (1)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Bhanupriya Behra, Adv.

For Respondent (s)

Mr. Ujwal Kumar, Company Prosecutor.

ORDER

Ld. Counsel, Ms. Bhanupriya Behra, appearing for the applicant. Ld. Company Prosecutor, Mr. Ujwal Kumar, appearing for ROC, Cuttack and he submits that report already filed but Ld. counsel appearing for the applicant submits that copy of report of the ROC not served upon her. Ld. Company Prosecutor, Mr. Ujwal Kumar, agreed to serve the copy of the report to the applicant counsel, if she provides e-mail ID. Further, applicant counsel sought time to file additional affidavit in response to the report of the ROC to establish that the company was running as on the date of struck off. Two weeks' time is granted for the same. List the matter on 29.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)